

BEFORE THE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH, PUNE.

Original Application No.111/2024(WZ)
Earlier Original Application No.273/2024(PB)

News Item titled "Layer of toxic foam floats on surface of Indrayani river in Pune" appearing in Hindustan Times dated 12.2.2024.


REPLY AFFIDAVIT ON BEHALF OF DEHU NAGAR
PANCHAYAT i.e. RESPONDENT No.11

INDEX

Sr. No	Particulars	Page No. (Internal)	Final Pg No
1	Reply Affidavit	1	111
2	Annexure: Exhibit A (Colli)	4	114

Pune

Dated: 9.01.2025


Advocate for Respondent 11

BEFORE THE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH, PUNE.

Original Application No.111/2024(WZ)
Earlier Original Application No.273/2024(PB)

News Item titled "Layer of toxic foam floats on surface of Indrayani river in Pune" appearing in Hindustan Times dated 12.2.2024.



AFFIDAVIT

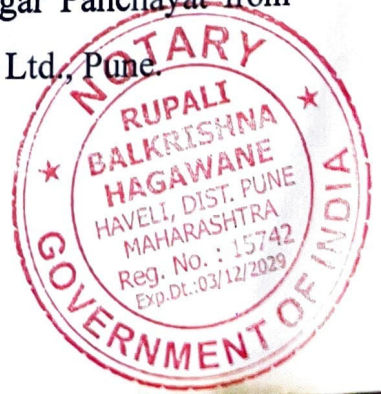
I, Ms. Nivedita Gharge, Age adult, Occ: Service, the Chief Officer of Dehu Nagar Panchayat, having address at Nagar Panchayat Office, Dehu, Taluka Maval, District Pune, do hereby state on solemn affirmation, as under :

- 1) I say and submit that the Hon'ble National Green Tribunal, Principal Bench, New Delhi, had registered a news item published in Hindustan Times in its Edition dated 12th February, 2024, in respect of toxic foam floating on surface of Indrayani River in Pune as O.A. No.273 and vide order dated 22.03.2024, transferred the said O.A. to the Hon'ble NGT (WZ), Pune and further by order dated 3rd September, 2024, had impleaded Dehu Nagar Panchayat as party Respondent No.11.
- 2) I am filing this Affidavit in compliance of the order dated 16th October, 2024 passed by the Hon'ble National Green Tribunal (WZ), Pune.

3) I further say that the incidence of toxic foam had not occurred within the jurisdiction of Dehu Nagar Panchayat or in the near vicinity of the river of Dehu Nagar Panchayat. I further say that we, Dehu Nagar Panchayat, are taking every efforts to operate the STP Plant at maximum capacity, so as to minimize the pollution of Indrayani River.

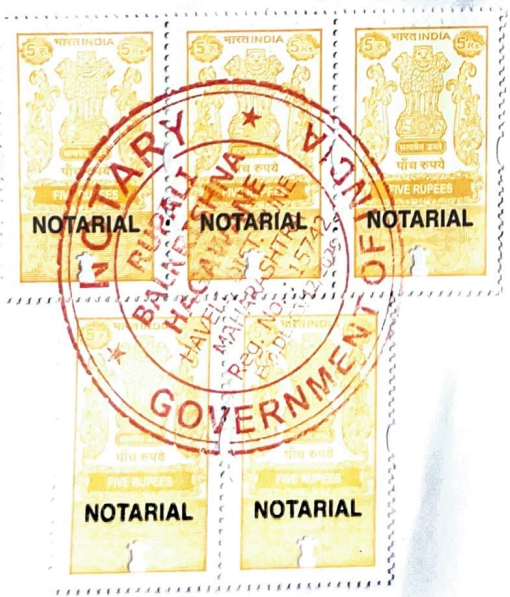
4) I further say that this Respondent has a STP plant of 3 MLD which is being regularly run at its maximum capacity. On account of damage to the Transformer of 200 KVA which supplies electricity to the Pumping House and the STP Plant on 20th February, 2024 and on 2nd April, 2024. The Nagar Panchayat had lodged NC for the same with the local police station. The copies of the NC are annexed and marked as **EXHIBIT 'A'** (Colli).

5) I further say that, for the upgradation of the STP, Nagar Panchayat has appointed IIT Powai as a Consultant to treat the sewage generated in the transport of Nagar Panchayat under Integrated Wetland Technology. The Nagar Panchayat is awaiting detailed report from IIT Powai, Mumbai. Apart from the same, a new STP Plant having capacity of 8 MLD is also proposed along with 54 kilometer underground gutters for the Dehu City and, accordingly, a DPR is got prepared by the Dehu Nagar Panchayat from Consultant, viz., Suncon Engineers Pvt. Ltd., Pune



- 6) I say that PMRDA has taken the responsibility of constructing STP Plant for all the towns situated on Indrayani River, including Dehu Nagar Panchayat. They have prepared a detailed Project Report and the same is submitted with the Principal Secretary, Environment Department, State of Maharashtra on 22nd August, 2023. Dehu Nagar Panchayat is collaborating with PMRDA for getting the proposed STP Plant constructed at Dehu Nagar Panchayat.
- 7) I further say that the Nagar Panchayat is making every efforts to utilize the STP plant to its maximum capacity so that untreated sewage is not discharged in the Indrayani River.

Whatever has been stated herein above is true and correct to the best of my knowledge, belief and information and, in witness whereof, I have signed this at Pune on this 8th th day of January, 2025.



[Handwritten Signature]
AFFIANT



BEFORE ME

[Handwritten Signature]
RUPALI B. HAGAWANE
ADVOCATE & NOTARY
GOVT. OF INDIA
Dehugaon, Pune-412 109.

Noted and Registered at
Serial Number - 180
Dated : 8 / 1 / 2025

8/1/2025

अदखलपात्र गुन्ह्यांचे संबंधातील प्रथम खबरी अहवाल

114

कलम १५५ फौजदारी प्रक्रिया संहिता

पोलीस ठाणे **देहू ११५**
Police Station

अदखलपात्र गुन्हा नोंदणी क्र. **230/2024** तारीख **25/02/2024**
N.C.R. No.

१) कायदा **१११.८.११**
Acts

कलम : **४२७**
Section (b)

२) गुन्हें घडल्याचे ठिकाण **२१२१०१॥ ५१५६, २०५०७७**
Date / तारीख **25/02/2024**

Time / वेळ **१०:३० AM**
Date / तारीख **25/02/2024**

अ) पोलीस ठाण्यास माहिती मिळाल्याची
Information received at P.S.

ब) पोलीस ठाणे दैनंदिनी संदर्भ
Station Diary Reference

S.D.E. No. / डा. दै. क्र.

Time / वेळ

३) नकारदाराचे नांव व राहण्याचा पत्ता
3) Name and Residence of Complainant

राजेंद्र सोनू शिंदेकर, अ.२
३७ वी रोड, बिंदू नोकरा, २
गोविंद बाजार, भा. पा. देहू
मो.नं. ९३०९७९७५९०

३(ब) विरोधकांची नांवे व पत्ते
3(b) Name and Address of the Non-Complainant(s)

नाही

४) नकाराची छोट्यासाथ माहिती :

४) Complainant in Brief : **आतां नकारदार हे हे देहू नगरपालिका येथे लोकांस
आहे हे देहू नगरपालिका येथे लोकांस पकड करिता येथे
९३०९७९७५९० मो.नं. विकासी कुलस भा. पा. देहू वर लोकांस
वेळी व विकासी - काही तरी बसणं देहू नगरपालिका
हा नकारदार हे देहू नगरपालिका येथे आहे.**

५) मालमत्तेचा तपशील : (आवश्यक असल्यास स्वतंत्र कागद जोडावा)

5) Particulars of Property involved (attached separate Sheet if necessary)

क्र. क्र. / Sr.No	मालमत्तेचा प्रकार / Property Type	मालमत्तेचे वर्णन / Description of the Property

६) साक्षीदारांची नांवे व पूर्ण पत्ते : **मि. शिवाजी मोरे, ११ देहू गाव, पुणे**

६) Name and Full addresses of witnesses : **M. Shivaji More, 11 Dehu Gaav, Pune**

७) अदखलपात्र अहवाल घेणे प्रसिध्दाची व या पत्राचा प्रत पो. म. म. कलम १५५ नुसार संबंधीत कोर्टाकडे देणे आवश्यक आहे. (अहवाल घेणे)

७) I hereby certify that this report is true and correct as per the information received from the complainant and witnesses. I have also filed this report in the Station Diary as per section 155 of Cr.P.C. to the concerned court as per section 155 of Cr.P.C. to the concerned court.

ठाणे अंमलदार : **पु. शिवाजी मोरे**
Signature of SHO / Officer in Charge : **P. Shivaji More**

नांव : **पु. शिवाजी मोरे**
Name : **P. Shivaji More**

हस्ताक्षर : **पु. शिवाजी मोरे**
Handwritten Signature : **P. Shivaji More**

